

Prices of Cotton Textiles

2989. { Shri C. K Bhattacharya:
 Shri Tangamani:
 Shri Kunhan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the formula evolved by the then Commerce and Industry Minister for reducing the price of cotton textiles is being evaded by certain mills by making a change in the quality of production by reduction of picks and/or counts;

(b) whether it is a fact that Government have little hand in fixing the prices of these new varieties;

(c) whether Government have received any representation from any trade association about their difficulties in securing goods from the mills; and

(d) if so whether Government have taken any action in the matter?

The Minister of Commerce (Shri Kanungo): (a) to (d). The approval of the Textile Commissioner has to be taken before a mill produces a new sort. The price of the new sort has also to be got approved. It will not, therefore, be correct to say that the formula for fixing the prices is being evaded. Representations from certain trade associations about the difficulties in securing goods have been received, but by and large it has been reported that textile goods are available at stamped prices. The situation is under Government's constant review.

Muslim Places of Worship in Calcutta

2990. **Shri Indrajit Gupta:** Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 682 on the 10th August, 1961 and state the number and location of the Muslim places of worship in Calcutta which have not yet been restored for their rightful use?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): 16 mosques, as per list given below:—

- (1) 1, Lalit Mitra Lane
- (2) 7-1, Bijay Bose Road
- (3) 3, Narkeldanga North Road (Lichu Bagan)
- (4) 16-1, Muraripukur Road
- (5) 121-1, Amritalal Mitra Lane
- (6) 7-1, Beliaghata Main Road
- (7) Azadgar Colony, 24-Parganas
- (8) 7, Chandranath Simlai Lane
- (9) 1, Kaizer Street
- (10) 110, Amherst Street
- (11) 8, Kalmuddin Lane
- (12) 93, Talpukur Road
- (13) 3, Simla Road
- (14) Ibrahimipore, Tollygunge
- (15) 6-1, Muraripukur Road
- (16) 11, Harish Neogi Road.

Slum Clearance

2991. **Shri Tangamani:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether amount set apart for slum clearance during Second Plan has been spent in full; ,

(b) how much was allotted to Madras State and how much was spent; and

(c) how far has the proposal of Sen Committee regarding slum clearance in six cities been implemented?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) A sum of Rs. 20 crores was originally provided for slum clearance in the States in the Second Five Year Plan. This amount was, however, subsequently reduced as a result of the reappraisal of the Plan resources to Rs. 12.99 crores of which Rs. 9.75 crores represented the Central assistance and the balance as the States' own contribution. The Gov-